Correction of Answer to Unstarred Question No. 731 dated 17th November, 1977 16. Criteria for Population Project in Districts of Bihar.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FA-MILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): In Unstarred Question No. 731 put in the Lok Sabha on 17-11-1977, it was asked by Dr. Ramji Singh as follows:—

- (a) the criteria fixed by Central Government for selecting districts under the second India Population Project;
- (b) the names of the districts recommended by the Government of Bihar keeping in view the above criteria;
- (c) whether Government propose to take any decision contrary to the above criterion as well as the recommendation made by the Government of Bihar;
- (d) if not, when this scheme will be enforced in the above districts of Bihar?

The reply to part (c) of the Question was given in the negative. It is proposed to elaborate the reply already given. The reply to part (c) of the question may be read as follows:—

"(c) No. However, the entire matter is under consideration. A final decision shall be taken in consultation with the World Bank when their Mission visits India to appraise the Project."

SHRI KRISHAN KANT (Chandigarh): Sir, before we go to the next Item I would like to make a submission that there was an important question today about Lohia's treatment, which could not be taken up. We would like to submit a notice for discussion and we would request that, since this is an important thing, the Minister may agree. (Interruption).

MR. SPEAKER: When the notice comes we will consider it.

श्री कंबर लाल गुप्त (दिल्ली सदर):

मैंने भी इस सम्बन्ध में सवाल पूछा था,
लेकिन श्राप का जवाब श्राया—"चूकि यह
सवाल पहले ही लगा हुन्ना है, इसलिए
यह एडिमिट नहीं हो सकता।" श्रव मैं
यह निवेदन करना चाहता हं कि वह सवाल

माज नहीं मा सका, इसलिए मंत्री महोदय डा० लोहिया के बारे में जो रिपोर्ट है, उस को टेबिल पर रख दें।

श्री उग्र सैन (देवरिया) : म्रध्यक्ष महोदय, डा० लोहिया के बारे में मेरा ही सवाल था। मंत्री जी ने जो जवाब दिया है, उस में कहा है कि वह रिपोर्ट संसद् की लाइब्रेरी में रख दी जायेगी। मैं इस सवाल पर ग्राधा घण्टे की बहस का नोटिस देता हूं—ग्राप ग्राधा घण्टे की बहस की इजाबत दे दें।

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : अध्यक्ष महो दय, मैंने वह रिपोर्ट संसद् की लाइब्रेरी में रख दी है, सम्मानित सदस्य उस को पढ़ सकते हैं। इस सम्बन्ध में आधा षण्टा-ढाई घंटा या चार घंटा, जितना भी आप चाहें डिस्कशन मंजूर कर लीजिए, मैं पूरी डिसकशन के लिए तैयार हूं। मैं तो यह चाहता हं कि

a whole day should be devoted to this issue.

MR. SPEAKER (Madurai): I have heard from both sides, but you have forgotten two other factors: one is the Speaker and the other is the Business Advisory Committee. We will consider any request that comes: there is no difficulty about it.

SHRI R. V. SWAMINATHAN: Yesterday the discussion on the Bonus Amendment Bill was postponed by the Deputy Speaker at 3 o'clock saying that it would be taken up today. But, in the revised List of Business for today, I am unable to find that subject.

MR. SPEAKER: It is coming up tomorrow I believe.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have given notice about a very important and serious matter from the point of view of the countrys' economy. I insist that the matter be brought up on the Floor of the House and the Government be directed by your good self to give a reply. This is about the Kohinoor Mills, the Kapadia's and the Central Bank of Bombay. They have given overdrafts to the tune of about....